

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): A grant of Rs. 21,564/- was given during 1957-58 to the Punjab Government for their quality marking centre at Malerkotla for cycles and sewing machines. In addition, block loans amounting to Rs. 43 lakhs and Rs. 24 lakhs were sanctioned to the State Government in the years 1956-57 and 1957-58, respectively, for development of small scale industrial units. Information is, however, not available as to the amounts, if any, disbursed by the State Government out of these loans to units engaged in the manufacture of bicycles and parts thereof.

Export of Tea

2491. Shri Daljit Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that India is losing export market for tea as a result of competition; and

(b) if so, the names of the countries which are competing with India in the tea trade?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) There have been fluctuations in our tea exports from year to year, but these do not mean loss of export markets. For a variety of reasons, our exports to certain countries have risen this year while to others, they have fallen. Sometimes this is due to a fall in the total demand of tea in a particular country and all exporting countries are affected. Not only is our position in the traditional markets being maintained, but also new export markets are being developed in Eastern Europe and West Asia.

Total exports of tea during the first six months of 1958 have been higher than the corresponding half year of 1957.

(b) The principal tea producing countries of the world are India, Ceylon, Indonesia, Pakistan, East African countries, China, Japan, Formosa, U.S.S.R. etc. The teas produced in many of these countries compete with each other in the world markets.

Working Capital for Handloom Co-operatives

**2492. { Shri Warier:
Shri V. P. Nayar:**

Will the Minister of Commerce and Industry be pleased to state the names of the States which have been given working capital for the Handloom co-operatives so far?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): If the Hon'ble Member is referring to working capital provided from the Cess Fund, all the States had been given such working capital.

पत्थर की खानें

२४९३. श्री लच्छी राम : क्या भ्रम और रोजगार मंत्री निम्नलिखित जानकारी देने वाला एक विवरण सभा-पटल पर रखने की कृपा करेंगे :

(क) देश में इमारती पत्थर निकालने की खानें किन-किन स्थानों पर और कितनी हैं ;

(ख) इन में खानों को खोद कर साफ करने, पत्थर निकालने और पत्थर की बुलाई करने यदि में औसतन कितने मजदूर प्रति दिन काम करते हैं; और

(ग) इन में कौन-कौन सी ऐसी खानें हैं जिनमें खान अधिनियम के अन्तर्गत मजदूरों को सुविधायें दी जा रही हैं ?

भ्रम उपमंत्री (श्री आशिष शर्मा) :

(क) इमारती पत्थर की ऐसी खान को, जिसकी गहराई २० फीट से अधिक न हो, जिसमें किसी भी दिन ५० से ज्यादा व्यक्ति काम न करते हों और जिसमें विस्फोटक का उपयोग न किया जाता हो, खान कानून १९५२ से (किशोरों, बच्चों और औरतों के रोजगार से संबंधित क्रमशः ४४, ४५ और ४६ धाराओं को छोड़ कर) छूट दी जाती है ।

१९५७ के आखिर में खान कानून के अन्तर्गत आने वाली पत्थर की खानों की कुल संख्या लगभग २९६ थी, जिसकी तफ़्तील इस प्रकार है :—

बिहार	१५५
उत्तर प्रदेश	३८
आंध्र	३०
मद्रास	२४
बम्बई	२२
दिल्ली	१६
मध्य प्रदेश	६
पश्चिमी बंगाल	३
मैसूर	२

(क) ६,३७०

(ग) उपरोक्त सभी २९६ पत्थर खानों में खान कानून के अन्तर्गत मज़दूरों को सुविधायें मिलनी चाहियें।

Import of Film Materials

2494. Shri Daljit Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) the value of the film material imported from the 1st January to 31st August, 1958; and

(b) how it compares with the import of corresponding period of the last year?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) and (b). There is no item such as "film material" in the Indian Trade Classification. A comparative statement showing the value of cinematographic apparatus and appliances and films unexposed imported during January-June 1958 and the corresponding period of 1957 is laid on the Table of the Lok Sabha. [See Appendix VI, annexure No. 32]. Import figures for the months of July and August, 1958 are not yet available.

Labour Co-operative Societies

2495. Shri Daljit Singh: Will the Minister of Labour and Employment be pleased to state the amount allotted by the Central Government for

assistance to Labour Co-operative Societies in Punjab during 1957-58 and 1958 so far?

The Deputy Minister of Labour (Shri Abdi Ali): No amount has been allotted so far by the Central Government to Labour Cooperatives in Punjab.

Nangal Fertilizers and Chemicals (Private) Ltd.

2496. Shri Daljit Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Nangal Fertilizers and Chemicals (Private) Ltd. has framed the rules and regulations regarding the appointment, terms of service, leave and posting etc. of its employees; and

(b) the number of officers and employees who have been declared permanent so far?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) Yes, Sir.

(b) Officers 24.

Other employees 13.

Unsold Stock of Handloom Goods in Madras

2497. Shri Subbiah Ambalam: Will the Minister of Commerce and Industry be pleased to state the present stock of unsold handloom goods in private sector and in co-operative sector in Madras State?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): Unsold stock of handloom goods in the co-operative sector in Madras was 59.22 lakh yards valued at Rs. 60.48 lakhs as on 30-6-58. Information regarding unsold handloom stocks outside the co-operative sector is not available.

Powerloom in Madras State

2498. Shri Subbiah Ambalam: Will the Minister of Commerce and Industry be pleased to state:

(a) the number of powerlooms in Madras State up-to-date;